

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A.NO.403 of 1991
(O.A. No. 1478 of 97)

Date of order: 30.10.98

Present : Hon'ble Mr. Justice S. N. Mallick, Vice-Chairman
Hon'ble Mr. B. P. Singh, Administrative Member

S. K. MITRA & ORS

VS

UNION OF INDIA & ORS

For the petitioners : Mr.D.P.Bhattacharjee, Counsel

For the Respondents : Mr. R.M.Roychowdhury, Counsel

O R D E R

S.N.Mallick, V.C.:

This Misc. application has been filed praying for early hearing of the OA. After hearing the submissions of both parties, we are not inclined to advance the date of hearing of the OA. The MA is therefore rejected.



(B.P.SINGH)

MEMBER(A)



(S.N.MALLICK)

VICE CHAIRMAN